

Shri Datar: I have already pointed out that the existing rules are effective so far as this matter is concerned. Before a non-Indian is appointed, we find out whether there is an Indian who is suitable. Only when an Indian is not suitable, a non-Indian is appointed more or less on a contract basis and a condition is laid down that he is also to train other Indians.

Shri Velayudhan: May I know whether there is any technical difficulty for the Indian nationals who have migrated to Burma, Ceylon and Malaya and all those places in applying for the UPSC examination here because of the rules now prevailing on this subject?

Shri Datar: I believe there is likely to be some difficulty unless that is settled with the Government of India. It may not be difficult if it is settled. I am speaking, subject to correction.

Shri Kelappan: How many of these non-Indian officials have been replaced since 1946?

Shri Datar: I have not got those figures. We are replacing them by and large.

TEACHERS' SALARIES

*2139. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the names of the States which had agreed to the proposal regarding raising the salaries of the Primary teachers;

(b) the names of the States which have not agreed; and

(c) the total expenditure involved as far as the Centre is concerned?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) to (c). The States of Assam, Bihar, Bombay, Hyderabad, Madras, Madhya Bharat, Madhya Pradesh, Rajasthan, Travancore-Cochin and Vindhya Pradesh have agreed to raise the salary scales

of primary school teachers. The States of Ajmer, Coorg, Delhi, Himachal Pradesh, Kutch, Pepsu, Pondichery, Tripura and Manipur consider the existing scales of pay for primary school teachers as reasonable. Other States have not yet sent their final replies. The additional expenditure to be borne by the Central Government in this connection will be worked out only after information from all the States has been received.

Shri D. C. Sharma: There are some States in which the basic salary is higher than the basic salary proposed by the Central Government, for instance, the State of Punjab. May I know if these States will also get some subsidy from the Government?

Dr. K. L. Shrimali: No Sir.

Shri Boovaraghasamy: May I know whether the Central Government have instructed the State Governments to pay a uniform salary to the primary school teachers throughout the country?

Dr. K. L. Shrimali: The Central Government cannot instruct them. They have advised the State Governments to have certain basic salaries for the primary school teachers.

Shri Kamath: Which State today holds the record in the matter of primary school teacher's salary, viewing the matter from the bottom of the scale? Is it Uttar Pradesh?

Dr. K. L. Shrimali: I am afraid I cannot give that figure just now.

Shri A. M. Thomas: Before the promulgation of the present scheme by the Education Ministry, several State Governments have increased the scales of salaries of primary school teachers in deference to popular demand although the financial position of those State Governments concerned was very difficult. May I enquire whether the Central Government will come to their aid also, or whether they will give aid only to those States which would increase the salary after the promulgation of the scheme?

Dr. K. L. Shrimali: As far as the present scheme is concerned, it deals only with those cases where additional expenditure will be incurred by the State Governments in increasing the salaries and raising them to the minimum standard.

Shri A. M. Thomas: My question has not been answered. I wanted to know whether, before the promulgation of the scheme, if increase has been effected, the Central Government would come to the aid of those States where the increase has been effected.

Dr. K. L. Shrimali: If any State Governments have already increased the salaries they must be congratulated. But our main concern is, at least a minimum basic salary should be given to all the teachers all over the country.

Shri Kasliwal: From the answer which has been given by the hon. Minister, it appears that there is a difference in the salaries given in Ajmer compared to those given in Rajasthan. May I know whether this difference will continue when Ajmer is integrated with Rajasthan?

Dr. K. L. Shrimali: This is a question for the Rajasthan Government to decide.

Shri Kelappan: May I know whether there is a proposal to have a uniform scale throughout the country?

Dr. K. L. Shrimali: We have suggested that untrained primary school teachers should get a minimum salary of Rs. 40 and trained teachers Rs. 50. We expect that all over the country, that will be the minimum basic salary which every primary teacher should get.

Shri B. D. Pande: What is the reply from the Uttar Pradesh Government on this subject?

Dr. K. L. Shrimali: As far as I know, the reply from the Uttar Pradesh Government is still awaited.

Shri Bhagwat Jha Azad: Out of the increased amounts given in those States just now referred to, what will be the proportion that will have to be met by the Central Government, at the request from these States?

Dr. K. L. Shrimali: 50 per cent.

Shri D. C. Sharma: May I know what is the minimum basic salary that is now paid to an untrained teacher in India and what is the minimum basic salary that is now paid to a trained teacher in India? I want to know the lowest pay in both these categories and the name of the State or States paying them.

Dr. K. L. Shrimali: The salary varies from State to State. There is no uniform scale all over the country.

NATIONAL PHYSICAL LABORATORY

*2142. **Shri K. K. Das:** Will the minister of Education be pleased to state:

(a) whether it is a fact that the National Physical Laboratory has prepared a Group Hearing Aid;

(b) if so, whether the set has been given a trial; and

(c) if so, the results thereof?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) and (b). Yes, Sir.

(c) The prototype has been found useful but the Laboratory has been requested to explore the possibility of introducing some further improvements.

Shri K. K. Das: May I know the names of the institutions in which the trial was given?

Dr. K. L. Shrimali: The trial has been given in the Government Lady Noyce School and the Deaf and Dumb School in Delhi.

Shri K. K. Das: May I know the approximate cost of this apparatus?